

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 37/16	TP 247/16	Hearing	621A	Schneider Electric IT Business India Pvt. Ltd. & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Sanika Katta
Sanika Sathyanarayana - 96206 98482.

ORDER

PCS for petitioner Company is present. She has filed list of related party transaction. Further, PCS is directed to file cumulative value of transactions. List it on 31/05/2017.

[Signature]
Member (J)

[Signature]
Member (T)